NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

12. C.P.(IB)-3988(MB)/2019

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **17.03.2021.**

NAME OF THE PARTIES: A S Chouhan Construction
V/s
N Square Infrastructure Development Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the Operational Creditor, Ms. Sachin Mhatre is present through virtual hearing and informed that after due verification with the Registrar of Company, they came to know that the name of the Corporate Debtor was struck off and requested time to take instructions about the further course of action to be taken in the above Company Petition. List this matter on 27.04.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)